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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

OA-1963/93

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, CHAIRMAN  
HON'BLE MR. S.P. BISWAS, MEMBER (A)  
New Delhi this the 11th day of November, 1996.

1. Chander Deep,  
S/o Sh. Suneshwar Prashad,  
R/o Jhugi Jhopri, Ishwar Nagar,  
Dyal Singh Colony, Okhla,  
New Delhi.
2. Ashok Kumar,  
S/o Sh. Kehar Singh,  
R/o D-77, Jyoti Nagar,  
Loni Road,  
Shahdara,  
Delhi. ....Applicants

(By Advocate Sh. A.K. Bhardwaj)

Versus

1. Union of India through  
the General Manager,  
Northern Railway, Baroda House,  
New Delhi.
2. The Divisional Railway Manager,  
Delhi Division,  
Northern Railway, DRM Office,  
Paharganj,  
New Delhi.
3. The Divisional Personnel Officer,  
Delhi Division, Northern Railway,  
DRM Office, Paharganj,  
New Delhi.
4. The Telecom. Inspector (TWO I)  
Northern Railway, Thomson Road,  
New Delhi.
5. The Divisional Medical Officer,  
Delhi Division, Northern Railway,  
Railway Hospital, Paharganj,  
New Delhi.
6. The Chief Medical Superintendent,  
Railway Hospital,  
Northern Railway,  
Paharganj,  
New Delhi. ....Respondents

(By Advocate Sh. B.K. Aggarwal)

The application having been heard on 11.11.96 the Tribunal  
on the same day delivered the following:

ORDER  
Chettur Sankaran Nair (J), Chairman

Applicants seek regularisation of service on the

basis of duration of their past service. It is not possible for us to make a fact adjudication and consequent declaration. Applicant may make a representation before third respondent setting out facts of their case. If a representation is so made third respondent shall consider the same on merits and pass a speaking order thereon within three months from the date of receipt of representation and communicate the order to applicants. This direction by itself will not confer a cause of action on applicants. The question of including names of the applicants in the Live Casual register in terms of Circular No. E(NG)II/78/CL-2 dated 25.4.96 will also be considered. No costs.

Dated, 11th November, 1996.

S.P. BISWAS  
Member(A)

CHETTUR SANKARAN NAIR (J)  
Chairman

'Sanju'